

ITEM NO.802

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1742-1743/2017

INDRAJIT MALLAH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
SPECIAL SECRETARY TO GOVERNMENT OF UTTAR PRADESH Respondent(s)

(IA No.40573/2023 - FOR GRANT OF BAIL) (MENTIONED)

Date : 01-09-2026 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN

HON'BLE MR. JUSTICE ARUN PALLI

For Appellant(s) :

Mr. Chand Qureshi, AOR

For Respondent(s) :

Mr. Yasharth Kant, AOR

UPON being mentioned the Court made the following
O R D E R

IA No.40573/2023 - FOR GRANT OF BAIL

List the application on 17th September, 2026.

(ANITA MALHOTRA)
DEPUTY REGISTRAR

(JAYANT RAJ KATYAL)
COURT MASTER